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Andhra Pradesh Gram Panchayats And Panchayat Samithis And Zilla Parishads (Amendment) Amending Act, 1980

15 of 1980

[29 March 1980]

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Andhra Pradesh Gram Panchayats And Panchayat Samithis And Zilla Parishads (Amendment) Amending Act, 1980

15 of 1980

[29 March 1980]

An Act further to amend the Andhra Pradesh Gram Panchayats and Panchayat Samithis and Zilla Parishads (Amendment) Act, 1976. Be it enacted by the Legislature of the State of Andhra Pradesh in the Thirty-first Year of the Republic of India as follows:- * Received the assent of the Governor on the 29th March, 1980, For Statement of Objects and Reasons see Andhra Pradesh Gazette, Extraordinary dated the 18th March, 1980. part IV-A page 2.

1. Short Title :-

This Act may be called the Andhra Pradesh Gram Panchayats and Panchayat Samithis and Zilla Parishads (Amendment) Amending Act, 1980.

2. Amendment Of Section 2 :-

In the Andhra Pradesh Gram Panchayats and Panchayat Samithis and Zilla Parishads (Amendment) Act, 1976(Act 3 of 1976), in section 2, for the expression "the 31st March, 1980", the expression "the 31st March, 1981" shall be substituted.